

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 598
TO BE ANSWERED ON 25TH JULY, 2023**

AYUSHMAN HEALTH SCHEME

598. SHRI SANJEEV ARORA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the average number of beds per hospital registered under Ayushman health scheme is around 48 and is very low;
- (b) the steps taken by Government to make sure that larger hospitals also get themselves registered under this scheme;
- (c) whether the critical treatments cannot be taken care by smaller hospitals;
- (d) whether spend per patient under this scheme is around 10 thousand against a limit of 5 lakhs; and
- (e) the steps taken by Government to increase this spend per patient as it looks like that critical care patients are not being treated under this scheme?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(PROF. S. P. SINGH BAGHEL)**

(a) to (e): State Health Agencies (SHAs) are mandated with the responsibility of empaneling hospitals under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY). Intending private hospitals get empaneled after fulfilling the laid down criteria and are subject to the requirement of SHA within a given State/UT. States/UTs are also given flexibility to change hospital empanelment criteria based on the local requirement. As of 20th July 2023, a total number of 27,045 hospitals including 11,908 private hospitals are empaneled under the scheme. The number of beds corresponding to 27,045 hospitals is 13.27 lakh, which averages out to 49 beds per hospital.

All government hospitals with in-patient services are deemed empaneled under AB-PMJAY. Accordingly, smaller hospitals are also empaneled under the scheme. There are many single specialty hospitals that cater to high-end treatment for such specialties. The empanelment policy of scheme aims at ensuring access to quality healthcare services at the shortest distance.

National Health Authority (NHA) follows up with prominent corporate hospital chains for empanelment under the scheme. Participation of the hospitals are encouraged through rationalization of Health Benefit Packages (HBPs), timely settlement of claims and redressal of grievances, if any.

As of 19th July 2023, 5.39 crore hospital admissions worth Rs. 66,236 crore have been authorized under the scheme. These treatments span across 1,949 procedures under 27 different specialties including oncology, ophthalmology, nephrology and cardiology etc. The average cost of per episode of hospitalization under the scheme is Rs. 12, 275/- due to high number of treatments costing from few thousands to few lakhs. Further, there is a provision of one unspecified package to ensure that eligible beneficiaries are provided treatment for critical ailments which can lead to catastrophic healthcare expenditure.
